

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate the right of citizenship of persons belonging to the religious minority communities, who have migrated to the territory of India from the territory of Pakistan, now included in the territory of Bangladesh and matters incidental thereto."

The motion was adopted.

SHRI R. P. YADAV: I introduce the Bill.

**MOTOR VEHICLES (AMENDMENT)
BILL***

(Amendment of Section 95, etc.)

SHRI V. N. GADGIL (Pune): Sir, I beg to move for leave to introduce a Bill further to amend the Motor Vehicles Act, 1939.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Motor Vehicles Act, 1939."

The motion was adopted.

SHRI V. N. GADGIL: I introduce the Bill.

**NEWSPAPERS (PRICE AND PAGE)
BILL***

SHRI V. N. GADGIL (Pune): Sir, I beg to move for leave to introduce a Bill to provide for the regulation of the prices charged for newspapers in relation to their pages and of matters connected therewith for the purpose of preventing unfair competition among newspapers so that newspapers may

have fuller opportunities of freedom of expression.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the regulation of the prices charged for newspapers in relation to their pages and of matters connected therewith for the purpose of preventing unfair competition among newspapers so that newspapers may have fuller opportunities of freedom of expression."

The motion was adopted.

SHRI V. N. GADGIL: I introduce the Bill.

**DISPLACED PERSONS (DEBTS
ADJUSTMENT) (AMENDMENT)
BILL***

(Amendment of Section 31)

SHRI V. N. GADGIL (Pune): I beg to move for leave to introduce a Bill further to amend the Displaced Persons (Debts Adjustment) Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Displaced Persons (Debts Adjustment) Act, 1951."

The motion was adopted.

SHRI V. N. GADGIL: I introduce the Bill.

**CONSTITUTION (AMENDMENT)
BILL***

(Amendment of Eighth Schedule)

SHRI BHOGENDRAS JHA (Madhubani): I beg to move for leave to introduce a Bill further to amend the Constitution of India.